

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 28

TP/40(MB)2015

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **14.03.2024**

NAME OF THE PARTIES: LAXYO ENERGY LIMITED V/s CHINAR
 SHIPPING & INFRASTRUCTURE (INDIA)
 PVT LTD

Section 397-398 OF THE COMPANIES ACT, 2013

ORDER

1. Ms. Mansi Kaku, Ld. Counsel for the Petitioner present. Mr. M.S. Bhardwaj, Ld. Counsel for the Respondent present.
2. This matter is connected with TCP 27 of 2015 and both the matters are required to be heard together.
3. Ld. Counsel for the seeks time to put original copy of the additional affidavit on record within one week after receiving the signed copy their off from their clients.
4. List this matter on 12.04.2024.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)
/NP/

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)